NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	Hearing	397/ 398	Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S-SUSHANTVENKATESH PA) 9900779376

Petetienos Adnocate

BHAIRAV KUTTATAH FOR RESPONDENT. FOR C. K. NANDAKUMAR +919986642069

for petitioner is present. Counsel for R-2 is present. Counsel for petitioner again requested time to file rejoinder. The matter is listed today for filing rejoinder as a last chance. Again the counsel is requesting adjournment for filing rejoinder.

List it as a last chance on 05.09.2017.

MEMBER (J)

MEMBER (T)